



# In The High Court of Manipur at Imphal

[CAUSELIST FOR SATURDAY, THE 29<sup>TH</sup> DECEMBER, 2018]

**COURT SITS FROM 10.30 A.M. TO 1.15 P.M. :: 2.00 P.M. TO 4.15 P.M.**

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site: <http://clists.nic.in>

**COURT NO - 3**

**BEFORE**

**HON'BLE MR JUSTICE KH NOBIN SINGH**

VACATION COURT

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<b><u>MOTION</u></b>				
1)	Cril. Petn./22/2018	SURAJ ELANGBAM <b>Vs</b> WANGKHEM (N) ELANGBAM (O) KALPANA DEVI	MR. TH MAHIRA	
2)	BAIL APPLN./33/2018	THEOPHILUS KKS <b>Vs</b> STATE OF MANIPUR	PETER KAPAI	
3)	Cril.Rev.P./38/2018	INAOBI SINGH MAIBAM <b>Vs</b> HUIDROM OMILA DEVI	MR. O KIRANJIT	
4)	CRP(C.R.P. Art.227)/70/2018	NINGTHOUJAM CHINGLENKHOMBA <b>Vs</b> NINGTHOUJAM (O) SANDHYA DEVI	MR. S ABUNG	
5)	CRP(C.R.P. Art.227)/71/2018	HAORONGBAM (N) ASEM (O) BIMOLA DEVI <b>Vs</b> KHARIBAM ROMESH SINGH	MR. T RAJENDRA	GA
6)	CRP(C.R.P. Art.227)/72/2018	LAITONJAM WARJEET SINGH <b>Vs</b> LAITONJAM ARUNKUMAR SINGH	MR. O MODHUCHANDRA	MR W KANTA SINGH

7)	AB/81/2018	LAIKHURAM APABI SINGH <b>Vs</b> STATE OF MANIPUR	MR. L SANJOY	PP (HC)
8)	CONT.CAS(C)/224/2018	NINGAM SIRO <b>Vs</b> J SURESHBABU	MR. S BISWAJIT	
9)	WP(C)/1214/2018	HEPUNI LEO <b>Vs</b> LONGKAE	MR. HS PAONAM	GA
10)	WP(C)/1215/2018	THINGOM KULACHANDRA SINGH <b>Vs</b> MANIPUR UNIVERSITY	MR MURTAZA AHMED MR. N JOTENDRO	MR. M DEVANANDA MR. BP SAHU
11)	WP(C)/1217/2018	MD FAJUR RAHIM <b>Vs</b> STATE OF MANIPUR	MR. BP SAHU	GA
12)	WP(C)/1218/2018	PUYAM KANHAI SINGH <b>Vs</b> STATE OF MANIPUR	Mr NG JOTINDRA LUWANG	GA
13)	WP(C)/1219/2018	M/S NIRAJ CEMENT STRUCTURALS LTD <b>Vs</b> UNION OF INIDA	MR. HS PAONAM	MR. W DARAKISHORE
14)	WP(C)/1220/2018	SAMARJIT SINGH <b>Vs</b> UNION OF INDIA	MR. HS PAONAM	MR. W DARAKISHORE
15)	WP(C)/1221/2018	JAIKANGLUNG NEWMAN PANMEI <b>Vs</b> STATE OF MANIPUR	MR. RK NOKULSANA	
16)	WP(C)/1222/2018	MANIUR JUDO ASSOCIATION <b>Vs</b> STATE OF MANIPUR	MR. TH MAHIRA	GA

#### **ADMISSION**

17)	MC(Review.Pet.)/6/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	VIRENDRA RAJKUMAR <b>Vs</b> STATE OF MANIPUR	Mr RK DEEPAK SINGH	MR. I LALITKUMAR GA
18)	<b>With</b> MC(Review.Pet.)/7/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	KEISHAM IBOCHOU SINGH <b>Vs</b> STATE OF MANIPUR	Mr RK DEEPAK SINGH	GA
19)	<b>With</b> Review.Pet./8/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	VIRENDRA RAJKUMAR AND ANR <b>Vs</b> STATE OF MANIPUR AND 9 ORS	Mr MAHESH ANGOM Dr RK DEEPAK	GA
20)	<b>With</b> Review.Pet./12/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	K IBOCHOU SINGH <b>Vs</b> STATE OF MANIPUR	Dr RK DEEPAK	GA
21)	<b>With</b> WP(C)/700/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	VIRENDRA RAJKUMAR <b>Vs</b> STATE OF MANIPUR	Mr DR RK DEEPAK	GA

22)	WP(C)/927/2017	KONSAM REENABATI DEVI <b>Vs</b> STATE OF MANIPUR	MR. HS PAONAM	GA
23)	<b>With</b> MC(WP(C))/21/2018	MD AMIR HUSSAIN <b>Vs</b> K REENABATI DEVI	MS. BABITA TH	MR. HS PAONAM
24)	BAIL APPLN./26/2018	MD ISLAUDDIN <b>Vs</b> STATE OF MANIPUR AND ANR	MS. N DEBSWARI MS SAPNA KH MR. N UMAKANTA	MR. Y ASHANG , PP(HC) GA
25)	Crl.Rev.P./35/2018	THINGAM SHYAM SINGH <b>Vs</b> STATE OF MANIPUR AND 4 ORS	MS GIRIJA JAIN MRS. G PUSHPA	GA
26)	WP(C)/848/2018	SHRI VICISY SHIMRAY REPRESENTED BY YAMBEM SANJIT MEETEI <b>Vs</b> STATE OF MANIPUR	MR. I BIKRAMJIT MR. CH TANSEN MR. H CHANDRAJIT SHARMA	AYAN CHAKRABORTY MR. NG SOMORJIT L PINKY GA
27)	WP(C)/946/2018 WITH CAVEAT NO. 222/2018, CAVEAT NO. 160/2018	SHRI AHONGSHANGBAM PREMKUMAR SINGH <b>Vs</b> THE UNION OF INDIA	MR. M RAKESH KH SHAMUNGOU SINGH L REBIKA CHANU SARJUBALA CH MS. TH PREMLATA CHITRA YUMNAM MR. TH BABLOO MS. L SILLORI	MR. I LALITKUMAR MR. Y PAIKHOMBA GA
28)	WP(C)/991/2018	SMT KHUNDRAKPAM RATNA DEVI <b>Vs</b> STATE OF MANIPUR	TH REBATI MR. P JACOB MR. KH TARUNKUMAR	MR MAHESH ANGOM MR DR RK DEEPAK GA
29)	<b>With</b> MC(WP(C))/322/2018	SMT. KHUNDRAKPAM RATNA DEVI <b>Vs</b> STATE OF MANIPUR	TH REBATI	GA
30)	<b>With</b> MC(WP(C))/351/2018	STATE OF MANIPUR AND 3 ORS <b>Vs</b> SMT KHUNDRAKPAM RATNA DEVI	MR. S NEPOLEAN	MR. KH TARUNKUMAR
31)	WP(C)/1031/2018	LT. COLONEL DHARAMVIR SINGH <b>Vs</b> THE UNION OF INDIA	MS. N SAVITRI MR. A ROMMEL MR. N IBOTOMBI	S VIJAYANAND SHARMA
32)	WP(C)/1040/2018	SHRI IROM IBOYAIMA SINGH <b>Vs</b> STATE OF MANIPUR	MR. M HEMCHANDRA	GA
33)	WP(C)/1138/2018	MD YUMKHAIBAM TOMBA <b>Vs</b> STATE OF MANIPUR AND 8 ORS	MR. RK MOHENDRO MR. KH TOMBA	GA
34)	WP(C)/1166/2018 WITH CAVEAT 289/2018	WAREPAM INGOBI SINGH <b>Vs</b> STATE OF MANIPUR AND 2 ORS	MR AYAM ROMESH MR. KH LUPENJIT MR DAVID BOON MR. A MOHENDRO	MR. N IBOTOMBI MR. A ROMMEL GA

35)	WP(C)/1177/2018	SALAM GOPEN SINGH <b>Vs</b> STATE OF MANIPUR AND 3 ORS	MS. KSH HARICHHAYA MR. S DIJESHWOR MR. A ARUNKUMAR MR. HS PAONAM	GA
36)	WP(C)/1194/2018	O LOKENDRO SINGH <b>Vs</b> STATE OF MANIPUR AND 2 ORS	MR. M HEMCHANDRA	GA
<b><u>ORDER</u></b>				
37)	MC(WP(C))/346/2018	KH MOHANLAL SINGH <b>Vs</b> THE MANIPUR SOFTBALL ASSOCIATION AND 2 ORS	SHAKIR KHAN MR. T RAJENDRA	MR. KH TARUNKUMAR MR. LENIN HIJAM DY A.G
38)	<b>With</b> MC(WP(C))/264/2018	SHRI KH MOHANLAL SINGH <b>Vs</b> THE MANIPUR SOFTBALL ASSOCIATION	YUMNAM PHARGUNI SINGH	TH REBATI MR. LENIN HIJAM DY A.G
39)	<b>With</b> MC(WP(C))/337/2018	THE MANIPUR SOFTBALL ASSOCIATION <b>Vs</b> STATE OF MANIPUR	TH REBATI	MR. LENIN HIJAM DY A.G
40)	<b>With</b> WP(C)/425/2018	THE MANIPUR SOFTBALL ASSOCIATION <b>Vs</b> STATE OF MANIPUR	MR. KH TARUNKUMAR	MR. T RAJENDRA SHAKIR MR. E ROBINDRO MR. H AJIT MR. LENIN HIJAM DY A.G MR. BP SAHU
41)	<b>With</b> WP(C)/891/2018	SHRI KANGABAM INDRAMANI SINGH <b>Vs</b> STATE OF MANIPUR	Ms CH LEILAI MR. H KENAJIT	MR. KH TARUNKUMAR Ms CH LEILAI MR. LENIN HIJAM DY A.G
42)	MC(WP(C))/365/2018	MD AKHTAR HUSSAIN <b>Vs</b> UNION OF INDIA AND 3 ORS	MR. KH TARUNKUMAR	MR S SURESH, ASG
43)	<b>With</b> WP(C)/959/2015	RAJKUMAR <b>Vs</b> UNION OF INDIA AND 2 ORS	MR. TH KHAGEMBA MR. P JACOB MR. KH TARUNKUMAR	MR. S RUPACHANDRA, ASG MR S SAMARJEET CGC Mr ASG
44)	<b>With</b> WP(C)/1037/2015	MD AKHTAR HUSSAIN <b>Vs</b> UNION OF INDIA AND 3 ORS	MR. TH KHAGEMBA MR. P JACOB MR. KH TARUNKUMAR	MR. S RUPACHANDRA, ASG Mr ASG

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) Mr D JULIUS RIAMEI 18-12-2018 To 05-12-2019

**(R.K. MEMCHA DEVI)**  
**REGISTRAR (JUDL.)**